

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII- 21/2023/~~197~~ /R. Cell

Date: 29-05-2023


The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service:

Sl. No.	Name of the Officers
1.	Shri Nokshei Kano, Chief Judicial Magistrate, Kohima
2.	Shri Phuleto Yeptho, Chief Judicial Magistrate, Kiphire

The following directives may be followed for submission of the scanned copies of judgments:

1. The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at **ghc.rcell2013@gmail.com** on or before **09-06-2023 (Friday)** within office hours.
2. For every Judgment there should be a separate PDF file.
3. The Judgments should be properly paginated and clearly scanned.

By order,


Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-21/2023/~~197~~ A/R. Cell

Dated: 29-05-2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.